

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 09.05.2022 (MONDAY)

COURT –III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 462 of 2021	Piyush Gangji Chheda (Suspended Director and Promoter of Prince SWR System Pvt. Ltd.) Vs. Midas Impex Pvt. Ltd.	Vinay Shukla	Rohit Pandey Krishna Baruah
2.	Competition App. (AT) No. 37 of 2019	Ashok Kumar Vallabhanni. Vs. Geetha SP Entertainment LLP & Ors.	Atul Sharma	Vasudha Singh -R1 Akanksha-R2 to R6,8,10,11,14 to 17, 19, R23, R58 & R62 Sai Kaushal

For Admission (After Notice)

3.	Comp. App. (AT) No. 66 of 2022 & I.A. No. 1222 of 2022	Pradeep Kumar Aggarwal Vs. Spark Engineering Pvt. Ltd. & Ors.	Vijay Nair	Anju Jain Hitesh Sachar
----	--	---	------------	----------------------------

For Directions - to Settle Date

4.	Comp. App. (AT) (Ins) No. 1144 of 2019	Suresh G Motwani. Vs. Oriental Bank of Commerce.	Vikram Singh Arya	Ankit Raj Piyush Beriwal-R1
5.	Comp. App (AT) (Ins) No. 887 of 2020	Abhimanyu Agrawal Vs. Bank of India & Anr.	Neha Gupta	Ketan M Parikh Kuldeep Kadesara -R1 Rajat Lohia-R2
6.	Comp. App. (AT) (Ins) No. 137 of 2021	Royal India Corporation Ltd. Vs. Nandkishor Vishnupant Deshpande, Resolution Professional & Ors.	Deeksha Gaur	Arjun Krishnan-R1 Saurabh Ajay Gupta Nishant BishnoiR2,3 Tanushree Sogani-R4 Kunal Kanungo
7.	Comp. App. (AT) (Ins) No. 859 of 2021	Edelweiss Rural & Corporate Services Ltd. Vs. Citi Securities & Financial Services Pvt. Ltd. With	Kartik Nagarkatti	Shally Bhasin Victor Das Nabhavi Agarwal

8.	Comp. App. (AT) (Ins) No. 937 of 2021	The Karur Vysya Bank Ltd. Vs. Citi Securities & Financial Services Pvt. Ltd. & Anr. With	M V Kini Mohd. Azeem Khan	Rajesh Srivastava-R2
9.	Comp. App. (AT) (Ins) No. 20 of 2022	Union Bank of India Vs. Citi Securities & Financial Services Pvt. Ltd. & Anr.	Nirupama Kar	Madhavi Agrawal Victor Das-R1 Rajesh Srivastava- R2
10.	Comp. App. (AT) (Ins) No. 884 of 2021	Mukul Somany Vs. DBS Bank Ltd. & Anr.	Sonia Dube	Siddhant kant Suhani Dwivedi Moulshree Shukla Vikram Wadehra-R1 Kiran Sharma
11.	Comp. App. (AT) (Ins) No. 155 of 2022	Metropolitan Industries Vs. Chandra Prakash Jain Resolution Professional of E- Complex Pvt. Ltd. With	Maulik Nanavati	Rajesh Srivastava
12.	Comp. App. (AT) (Ins) No. 156 of 2022	Skil Shipyard Holdings Pvt. Ltd. Vs. Chandra Prakash Jain Resolution Professional of E- Complex Pvt. Ltd. With	Maulik Nanavati	Rajesh Srivastava
13.	Comp. App. (AT) (Ins) No. 157 of 2022	Skil Infrastructure Ltd. Vs. Chandra Prakash Jain Resolution Professional of E- Complex Pvt. Ltd.	Maulik Nanavati	Rajesh Srivastava
14.	Comp. App. (AT) No. 35 of 2022	Vishal Gases Pvt. Ltd. & Ors. Vs. Raj Kishore Shaw & Ors.	Shambhu Chaturvedi	M.P. Gupta-R1 & R2 Ram A. Pandey-R- 19,20 & 21
15.	Comp. App. (AT) No. 73 of 2020	Chawla & Choudhary Trading Company Pvt. Ltd. & Ors. Vs. Gulshan Kumar Chawla	Atul Sharma	U.K. Singhal Drishti Grover
16.	Comp. App. (AT) No. 88 of 2020	Manmohan Singh Anand VS. Registrar of Companies & Anr.	Raghunatha Sethupathy	Vijay Joshi-R1 Rajesh Srivastava-R2

17.	Comp. App. (AT) No. 160 of 2021	Shamshun Tea and Industries (P) Ltd. Through Mr. Vinod Agarwal, Director Vs. Shehla Rahman & Ors.	Shiv S. Banerjee	
-----	------------------------------------	--	------------------	--

Copy to: -

1. Notice Board
2. Website: www.nclat.nic.in

By order of Hon'ble Chairperson
-sd/-
Registrar